

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:320

ANSWERED ON:02.12.2004

OUTSTANDING DUES TO EMPLOYEES

Mishra Dr. Rajesh Kumar;Nahata Smt. P. Jaya Prada;Suman Shri Ramji Lal

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether 59 Public Sector Enterprises had been able to pay only about Rs.10085 crore outstanding salary, wages and other statutory dues of their employees with the budgetary assistance received from the Union Government and their own resources whereas the remaining outstanding dues of the employees, amounting to approximately Rs.820 crore remained unpaid as on March 31,2004;

(b) if so, the reasons therefor;

(c) whether the Government has allocated Rs.530 crore for making payment of outstanding dues to the employees of the sick industries;

(d) if so, the details thereof;

(e) the names of the industries in which payment of outstanding dues is still to be made;

(f) the time by which these outstanding dues in each of the sick industries are likely to be paid; and

(g) the recommendations of the Group of Ministers in this regard, indicating those, which have been accepted by the Government?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHRI SONTOSH MOHAN DEV)

(a),(b),(e) & (g): An amount of Rs. 1905 crore was outstanding by way of salary/wages and statutory dues of employees in 59 Central Public Sector Undertakings (CPSUs) as on 31.12.2002. The aforesaid dues have come down to about Rs.621 crore (details in Annexure I) as on 31.7.04. Some of these dues remained unpaid on account of either financial difficulties of the concerned CPSUs or involvement of legal issues. The Government issued guidelines to all concerned to clear the outstanding dues of the employees in CPSUs, which included inter-alia following directions:

- i. CPSUs capable of clearing the dues to do so expeditiously.
- ii. Legal issues if any, to be referred to Ministry of Law or out of Court Settlement to be explored.
- iii. In case of delay in disposal of surplus assets to generate funds, assistance of the Finance Ministry to be sought in order to raise resources from the market with Government guarantee and 50% interest subsidy.
- iv. CPSUs with no operating surplus/surplus assets to prepare specific action plans for revival/closure/disinvestment of the CPSU/unit to avail of financial assistance on one time exceptional basis.

(c),(d)&(f): An amount of Rs.517 crore (details in Annexure n) has been approved by the Government to release outstanding dues including those accrued subsequent to 31.12.2002 to the employees of CPSUs under the administrative control of Ministry of Heavy Industries and Public Enterprises.

Other CPSUs are being asked to expedite action to clear-outstandings expeditiously.

Annexure - I in reference to Unstarred Lok Sabha Question No. 320 for answer on 2.12.2004

Sl. No. Ministry/Department Name of CPSE in which dues were pending with respect to GOM recommendations (reference date 31.12.2002) on 31.7.04
(Rs lakh)

1 D/o Agriculture & 1 State Farms Corporation of India Ltd. 1348
Cooperation

Total 1348

2 D/o Chemicals & Petrochemicals 2 Hindustan Antibiotics Ltd. 975

3. Smith Stanistreet & Pharmaceuticals Ltd 73

Total 1048

3 D/o Defence Production & 4. Mazagon Dock Ltd. 14.06
Supplies

Total 14.06

4 D/o Health 5. Hospital Services Consultancy Ltd. 0.76

Total 0.76

5 Department of Heavy 6. Bharat Heavy Plate & Vessels Ltd. 1253
Industries

7 .Bharat Wagon & Engineering Ltd, 416

8. Cement Corporation of India 765

9. Engineering Corporation Ltd. 8398

10. Hindustan Cables Ltd. 4940

11. HMT Ltd. 70

12. HMT Machine Tools Ltd. 1565

13. HMT Watches Ltd 1214

14. Instrumentation Ltd. 690

15. National Instruments Ltd. 82

16. Triveni Structurals Ltd` 886

17. Tyre Corporation of India Ltd 407

18 Praga Tools Ltd. 49.00

19. Andrew Yule & Company Ltd 1021.00

Total 21756

6 M/o Shipping 20. Hooghly Dock & Port Engineering Ltd 80

Total 80

7 M/O Steel 21. Bharat Refractories Ltd. 2000

22. Hindustan Steel Works Construction Ltd. 8300

Total 10300

8 Mia Textiles 23. National Jute Manufacturing Corporation Ltd. 19008

24-32. National Textiles Corporation`s 9 subsidiaries 4923.00

Total 23931

9 M/O Water Resources 33. National Projects Construction Corporation Ltd 3664.00

Total 3664

Grand Total 62142

Annexure - II in reference to Unstarred lok Sabha Question No. 320 for answer on 2.12.2004

Department S.NO. CPSU Rs in lakh

Department of Heavy Industries 1 Andrew Yule & Company Ltd. 3212

2	Bharat Pumps & Compressors Ltd.	1407
3	Burn Standard Co. Ltd.	427
4	Hindustan Photofilms Manufacturing Corporation Ltd.	306
5	HMT Hearing Ltd.	142
6	NEP A Ltd.	1286
7	Praga Tools Ltd.	297
8	Richardson & Cruddas (1972) Ltd.	161
9	Bharat Heavy Plate & Vessels Ltd.	4572
10	Bharat Ophthalmic Glass Ltd	195
11	Bharat Wagon & Engineering Co. Ltd	910
12	Braithwaite & Co. Ltd.	111
13	Cement Corporation of India Ltd.	1155
14	Heavy Engineering Corporation Ltd.	12565
15	Hindustan Cables Ltd.	10511
16	HMT Chinar Watches Ltd.	503
17	HMT Ltd.	665
18	HMT Machine Tools Ltd	3828
19	HMT Watches Ltd.	3043
20	Instrumentation Ltd,	3364
21	National Instruments Ltd.	390
22	Triveni Structures Ltd.	1780
23	Tungbhadra Steel Plants Ltd	506
24	Tyre Corporation of India Ltd	407

Total 51743